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Title : Regarding leakage of Report of Justice R.S.Pathak Inquiry Authority probing the Volcker Committee Report on Iraqi's Oil –For-Food Scheme.

MR. SPEAKER: I have already indicated it. I am sure that it will be borne out by your hon. Deputy Leader that I have said that I will express my strong resentment from the Chair on the publication of the Report which has not yet been officially placed before the House. I am doing that from the Chair. But with regard to the contents of the Report, I cannot take note of a newspaper report. Let the Report be filed and certainly, the entire House will have full right to discuss it. This is my earnest appeal to you.

...(Interruptions)

MR. SPEAKER: They have got it only last evening.

...(Interruptions)

MR. SPEAKER: Shri Yerrannaidu, you have been a Minister of this country. Do not take it to a point of ridiculousness.

...(Interruptions)

MR. SPEAKER: You are very right that it is only after the Report has been submitted to the House that we can properly discuss it. But see what has happened! It is not only in one single channel but the entire media of the whole country is saying that the Congress Party has been exonerated.

...(Interruptions)

MR. SPEAKER: We should not take note of it[bru4].

SHRI L.K. ADVANI : Shri Natwar Singh has been indicted. ...(Interruptions)

MR. SPEAKER: The hon. Leader of the Opposition, I have already condemned it and expressed my resentment from the Chair about this.

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\* Not Recorded

DR. CHINTA MOHAN (TIRUPATI): Sir, we can produce power through gas, coal and nuclear energy ...(Interruptions) The power generation is facing a very peculiar problem...(Interruptions) If so, what steps the Government is planning to take?...(Interruptions)

**11.20 hrs.**

*(At this stage, Shri Kharabela Swain and some other hon.*

*Members came and stood on the floor near the Table.)*

*(Interruptions) â€*

SHRI PRIYA RANJAN DASMUNSI: Sir, how can they disrupt the important legislative work? ...(Interruptions) Sir, let the nation watch

how they disrupt the parliamentary work...(*Interruptions*)

**11.21 hrs.**

MR. SPEAKER: The House stands adjourned to meet again at 3 p.m.

*The Lok Sabha then adjourned till Fifteen of the Clock.*

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